## Declaration of Assets and Liabilities

Year: 2024-20.25

124	sets (immovable, movable,	, bank balance, etc.)	of myself, my spouse	and dependants	s*:	etalis of
Sr. No	Description .	Self	Spouse Name (s) Rajesh Kunas	Dependant-1	Dependant-2 Name	Dependent-3 Etc
(i)	Cash	2,0,000	10,000	× .	×	Warrie
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	20,000	NiL	· ×		
(iii)	Bonds, Debentures and Shares in companies	X	X			
(iv)	Other financial institutions, NSS, Policies, etc.	×	×			
)(v)	Motor Vehicles (details of make, etc.)	Scooty -	×			
(v)	Jewelry (give details of weight and value	10gm gald 55,000/-	×			
(v)	Other assets, such as value of claims/interests	X	×			9.00

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \*Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	×	×		Name	Etc. Name
(ii)	Non-Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	×	×			
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	700 SQ/fit moidultasi Negars, anishad Patra,	X			

Anuprist9 10/02/2025

(iv)	Houses/Apartments, etc.		
	-Survey/door Number (s) -Extent (Total measurement) -Current market value		
	Other (such as interest in property)		

I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-[Note: Please give separate details for each item]

Sr. No.		Name & address of Bank/Financial Institution(s)/Department(	Amount outstanding as 13-02-2025
(a)	(i) Loans from Banks	25,90,000	0.5 7
	(ii) Loans from financial institutions		25, 71,000
	(iii) Government Dues:	4,00,000	3,00,000
	(a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	×	×
	(c) dues to departments dealing with supply of electricity	×	×
	(d) dues to departments dealing with telephones	×	*
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	~	×
)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BAGPA270 3K	X
	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	×	*
	(iii) Sales Tax [Only in case of proprietary business]	X	×
	(iv) Property Tax  Personal Detail	×	*

GPF/CPF/PRAN NO.

110124478012

Gender Date of Birth

Class/Group

:- F (M/F) :- 02/01/1993 :- C (A/B/C)

Cadre

Stenographer, Birar LegisLative Ass.

(Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

: Jehanabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Anupri 79

Name of Employee

: ANUPRIJA

Designation

: Sternographor

PLACE: Patn9 Date - 10/2/2025

Department

:Bihar Legislative Assembly

Note :Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Anapriy9